

GOVERNMENT OF INDIA  
MINISTRY OF COAL

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1955**  
**ANSWERED ON 07.08.2023**

**Met Coke industry**

1955. **Shri Sushil Kumar Gupta:**

Will the Minister of **Coal** be pleased to state:

- (a) whether it is a fact that our country's Met Coke industry is currently operating at very low capacity utilization due to the cheaper imports;
- (b) whether it is also a fact that this has resulted in rising unemployment in the industry and a loss of tax revenue for the exchequer;
- (c) if so, the steps being taken to alleviate the situation for domestic Met Coke industry; and
- (d) whether Government has any plan for imposing anti-dumping duty on Met Coke imports?

**ANSWER**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES**  
**(SHRI PRALHAD JOSHI)**

(a): No, Sir. The production and dispatch of Met Coal during the last three years is given below-

(in million tonnes)

YEAR	Production of Met Coal	Despatch of Met Coke
2020-21	32.276	29.569
2021-22	36.907	36.872
2022-23(Prov.)	43.365	40.917

(b) & (c): Question does not arise in view of (a) above.

(d): Directorate General of Trade Remedies (DGTR) is a Quasi-Judicial Authority. DGTR conducts anti-dumping investigation under Customs Tariff Act, 1975 and the rules made thereunder based on application filed by the domestic industry. The recommendations of DGTR are considered by Department of Revenue, Ministry of Finance for imposition of duty. At present no application has been received for imposition of anti-dumping duty on Met Coke.

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